

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION No. 741
TO BE ANSWERED ON 03.12.2015

Shortage of Coal

741. SHRI C.S.PUTTA RAJU:

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that the court cases/litigation have resulted in shortage of coal during the last few years;
- (b) if so, the details thereof; and
- (c) the steps taken to overcome these problems so that the industries are not adversely affected?

Answer

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,
POWER AND NEW AND RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a)to(c): The domestic production of coal has increased consistently from 539.95 million tonnes in 2011-12 to 612.44 million tonnes in 2014-15. Further, it is structural factors such as problems in expanding the capacity arising from difficulties in land acquisition, R&R, geo-mining conditions, difficulties in obtaining environment clearance, restrictions arising out of imposition of Central Environmental Pollution Index guidelines and non-availability of forest clearances in time which have constrained the growth of domestic coal production. The focus of the Government is to increase coal production to the extent possible by facilitating Environment & Forest clearances expeditiously, pursuing with State Government for assistance in land acquisition and coordinated efforts with Railways for movement of coal. During the year 2015-16 (as on 01/12/2015), 12 projects of CIL (Incremental capacity of 32.83 MTPA) have been granted Environmental Clearance (EC).
